

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

ORDERS BY THE GOVERNOR
NOTIFICATION

Dated Shillong, the 24th January, 2019.

No.LL (B) 47/2005/Pt.II/363 – In partial modification of this Department's Notification No.LL(B).47/2005/Pt.II/362 dt.07.12.2018 and in exercise of the powers delegated under sub-section (1) and (2) of Section 5 and sub-section (1) of Section 19 of the Right to Information Act, 2005 (Central Act no 22 of 2005), the Governor of Meghalaya is pleased to designate the following as Appellate Authority and Public Information Officers and Assistant Public Information Officers of Law Department as under: -

Appellate Authority

Commissioner & Secretary, Law Department, Shri W. Khylllep – For Law Department.

Public Information Officers

Deputy Secretary, Law Department, Shri D. Lyngdoh – For Law (A) Department.

Deputy Secretary, Law Department, Smti M.M. Sangma – For Law (B) Department.

Assistant Public Information Officers

Under Secretary, Law Department, Smti S.K. Sangma – For Law (A) Department.

Under Secretary, Law Department, Smti L.A. Lyndem – For Law (B) Department.

Notification No.LL(B)47/2005/Pt.II/362, dt. 07.12.2018 in this regard will cease to have effect with effect from date of issue of this Notification.

Self
(W. Khylllep, IAS)

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

Memo. No. LL (B) 47/2005/Pt.II/363-A, Dated Shillong, the 24th January, 2019.

Copy to:-

1. The Private Secretary to the Chief Minister, Meghalaya, Shillong.
2. The Private Secretary to the Minister I/c Law Department, Meghalaya, Shillong.
3. The Private Secretary to the Chief Secretary, Meghalaya, Shillong.
4. The Director of Printing & Stationery, Meghalaya, Shillong to kindly publish in the next issue of the Meghalaya Gazette.
5. The Under Secretary, Personnel & A.R. (A) Department.
6. Sectt. Admn. Department (Nazarat).
7. Officers concerned.
8. Law (A) Department.
9. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building for uploading the notification in the Law Department website.
10. Guard File.

By order etc.,

[Signature]

Joint Secretary to the Govt. of Meghalaya,
Law Department.
